

RESUME' OF WORK DONE BY  
LOK SABHA

[FOURTH LOK SABHA—THIRD SESSION 1967]

*(13th November to 23rd December, 1967)*



LOK SABHA SECRETARIAT  
NEW DELHI

## P R E F A C E

This publication contains a brief resume<sup>1</sup> of work done by Lok Sabha during the Third Session of Fourth Lok Sabha, 1967.

New Delhi;  
January 16, 1968.

S.L. Shakhder,  
Secretary.

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RESUME OF WORK DONE BY LOK SABHA DURING  
THE THIRD SESSION OF FOURTH LOK SABHA.

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1. PERIOD OF SESSION

Period of Session	...	...	13th November to 23rd December, 1967.
Number of sittings	...	...	31
Number of sitting hour	...	...	201 hrs. and 29 minutes

2. ADJOURNMENT MOTIONS

Notices received	...	...	120
Consent withheld outside the House			115
Brought before the House	...		1
Barred in view of the adjournment motions on the same subjects admitted		...	4

Admitted and discussed:

Subject	Name of Member	Date when Admitted	Date when discussed	Decision of the House
Alleged Police Raj Delhi and handling of two P. Ministers	Shri Yajna Datt Sharma	15.12.67	15.12.67	Negatived.

### 3. BILLS

#### A. GOVERNMENT BILLS

(i) Introduced:

- (1) The Taxation Laws (Amendment) Bill, 1967
- (2) The Essential Commodities (Second Amendment) Bill, 1967
- (3) The Khadi and Other Handloom Industries Development (Addition Excise Duty on Cloth) Amendment Bill, 1967.
- (4) The Court-fees (Delhi Amendment) Bill, 1967.
- (5) The Cotton Textile Companies (Management of Undertakings and Liquidation or Reconstruction) Bill, 1967.
- (6) The Official Languages (Amendment) Bill, 1967.
- (7) The Pondicherry (Extension of Laws) Bill, 1967.
- (8) The Indian Coinage (Amendment) Bill, 1967.
- (9) The Indian Tariff (Amendment) Bill, 1967.
- (10) The Appropriation (No. 3) Bill, 1967.
- (11) The Appropriation (No. 4) Bill, 1967.
- (12) The Manipur Appropriation Bill, 1967.
- (13) The Haryana Appropriation Bill, 1967.
- (14) The Banking Laws (Amendment) Bill, 1967.
- (15) The Civil Defence Bill, 1967.

(ii) Bills passed by Rajya Sabha and laid on the Table:

- (1) The Industrial Disputes (Amendment) Bill, 1967.
- (2) The Insecticides Bill, 1967.
- (3) The Dock Workers (Regulation of Employment) Amendment Bill, 1967.
- (4) The Maternity Benefit (Amendment) Bill, 1967.
- (5) The Coal Bearing Areas (Acquisition and Development) Amendment Bill, 1967.
- (6) The Haryana State Legislature (Delegation of Powers) Bill, 1967

(iii) Joint Committee - Motion for concurrence adopted:

The Monopolies and Restrictive Trade Practices Bill, 1967.

(iv) Joint Committee - Evidence on Bills laid on the Table:

The Unlawful Activities (Prevention) Bill, 1967.

(v) Joint Committee - Extension of time for the presentation of the Report:

The Unlawful Activities (Prevention) Bill, 1967 - Extended upto the 20th November, 1967.

(vi) Report of Joint Committee presented:

The Unlawful Activities (Prevention) Bill, 1967.

(vii) Referred to Select Committee:

The Essential Commodities (Second Amendment) Bill, 1967.

(viii) Select Committee - Extension of time for the presentation of the Report:

The Essential Commodities (Second Amendment) Bill, 1967 -  
Time extended upto the 18th December, 1967.

(ix) Report of Select Committee presented:

The Essential Commodities (Second Amendment) Bill, 1967.

(x) Bills passed:

- (1) The Cotton Fabrics (Additional Excise Duty) (Repeal) Bill, 1967.
- (2) The Court-fees (Delhi Amendment) Bill, 1967.
- (3) The Cotton Textile Companies (Management of Undertakings and Liquidation or Reconstruction) Bill, 1967.
- (4) The Taxation Laws (Amendment) Bill, 1967.
- (5) The Essential Commodities (Second Amendment) Bill, 1967, as reported by Select Committee.
- \* (6) The Official Languages (Amendment) Bill, 1967.
- ✓ (7) The Unlawful Activities (Prevention) Bill, 1967, as reported by Joint Committee.
- (8) The Appropriation (No. 3) Bill, 1967.
- (9) The Appropriation (No. 4) Bill, 1967
- (10) The Manipur Appropriation Bill, 1967.
- (11) The Indian Tariff (Amendment) Bill, 1967.
- (12) The Haryana Appropriation Bill, 1967.
- (13) The Haryana State Legislature (Delegation of Powers) Bill, 1967, as passed by Rajya Sabha.

\* Motion for consideration of the Bill discussed together with Govt. Resolution regarding Official languages.

(xi) Bills passed by Houses of Parliament and assented to by the President - laid on Table:

- (1) The Tea (Amendment) Bill, 1967.
- (2) The Appropriation (Railways) No. 3 Bill, 1967.
- (3) The Indian Official Secrets (Amendment) Bill, 1967.
- (4) The Public Wakfs (Extension of Limitation) Amendment Bill, 1967.
- (5) The Standards of Weights and Measures (Extension of Kohima and Mokokchung Districts) Bill, 1967.
- (6) The Cotton Fabrics (Additional Excise Duty) (Repeal) Bill, 1967.
- (7) The Taxation Laws (Amendment) Bill, 1967.
- (8) The Court-fees (Delhi Amendment) Bill, 1967.

B. PRIVATE MEMBERS' BILLS

(i) Introduced:

- (1) The Constitution (Amendment) Bill, 1967 (Amendment of Eighth Schedule) by Dr. (Mrs.) Maitreyee Bose.
- (2) The Constitution (Amendment) Bill, 1967 (Amendment of Eighth Schedule) by Shri Erasmo de Sequeira.
- (3) The Constitution (Amendment) Bill, 1967 (Omission of articles 291, 262 etc.) by Shri George Fernandes.
- (4) The Constitution (Amendment) Bill, 1967 (Amendment of article 326) by Shri George Fernandes.
- (5) The Press (Planning and Freedom) Bill, 1967 by Shri Shiva Chandra Joshi
- (6) The Supreme Court (Conferment of Additional Powers) Bill, 1967 by Shri Madhu Limaye.
- (7) The Constitution (Amendment) Bill, 1967 (Omission of article 314) 314 by Shri Madhu Limaye.
- (8) The Constitution (Amendment) Bill, 1967 (Amendment of article 100) by Shri Madhu Limaye.
- (9) The Code of Civil Procedure (Amendment) Bill, 1967 (Amendment of sections 2, 38 and 43) by Chaudhury Nitiraj Singh.
- (10) The Representation of the People (Amendment) Bill, 1967 (Amendment of sections 7 and 33 and insertion of new section 11C) by Shri Srinibas Mishra.
- (11) The Lokpal Bill, 1967 by H.H. Maharaja Pratap Keshari Deo.
- (12) The Representation of the People (Amendment) Bill, 1967 (Insertion of new sections 7A and 7B) by Shri Om Prakash Tyagi.
- (13) The Constitution (Amendment) Bill, 1967 (Substitution of article 156 and insertion of new article 159A) by H.H. Maharaja Pratap Keshari Deo.
- (14) The Constitution (Amendment) Bill, 1967 (Amendment of article 164) by H.H. Maharaja Pratap Keshari Deo.



- (15) The Sugar-Cane (Amendment) Bill, 1967 by Shri Maharaj Singh Bharti.
- (16) The Weeding of Harmful Plants Bill, 1967 by Shri Maharaj Singh Bharti.
- (17) The Compost Bill, 1967 by Shri Maharaj Singh Bharti.
- (18) The Agriculturists' Loans (Amendment) Bill, 1967 (Amendment of Section 4) by Shri Maharaj Singh Bharti.
- (19) The Constitution (Amendment) Bill, 1967 (Amendment of articles 59, 66 etc.) by Shri S.C. Samanta.
- (20) The Indian Penal Code (Amendment) Bill, 1967 (Omission of section 309) by Shri S.C. Samanta.
- (21) The Health (Periodical Medical Check-up of President and Prime Minister of India) Bill, 1967 by Shri Amiya Kumar Kisku.
- (22) The Prohibition of Bigamous Marriages Bill, 1967 by Shri Kameshwar Singh.
- (23) The Hindu Marriage (Amendment) Bill, 1967 (Amendment of section 5) by Shri Kameshwar Singh.
- (24) The Code of Criminal Procedure (Amendment) Bill, 1967 (Substitution of section 520) by Shri M. Narayan Reddy.
- (25) The Code of Criminal Procedure (Amendment) Bill, 1967 (Substitution of section 540A) by Shri M. Narayan Reddy.
- (26) The Code of Criminal Procedure (Amendment) Bill, 1967 (Omission of section 197A) by Shri M. Narayan Reddy.
- (27) The Constitution (Amendment) Bill, 1967 (Omission of article 331) by Shri Raghuvir Singh Shastri.
- (28) The Disclosure of Assets of Ministers Bill, 1967 by Shri Sachindra Nath Maiti.
- (29) The Constitution (Amendment) Bill, 1967 (Insertion of new articles 125A and 221A) by Shri Sachindra Nath Maiti.
- (30) The Backward Communities (Religious Protection) Bill, 1967 by Shri Prakash Vir Shastri.
- (31) The Health (Periodical Medical Check-Up of President, Prime Minister and Deputy Prime Minister of India) Bill, 1967 by Shri Yamuna Prasad Mandal.
- (32) The Health (Periodical Medical Check-Up of Members of Parliament) Bill, 1967 by Shri Yamuna Prasad Mandal.
- (33) The Indian Penal Code (Amendment) Bill, 1967 (Omission of section 312) by Shri Inder J. Malhotra.
- (34) The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1967 (Amendment of sections 3, 6 etc.) by Shri Panna Lal Barupal.

(11) Motion for Introduction Negative:

The Salaries and Allowances of Ministers (Amendment) Bill, 1967 (Substitution of sections 2, 3, etc.) by Chaudhary Nitiraj Singh.

(iii) Bill passed by Rajya Sabha and laid on the Table:

The Indian Penal Code (Amendment) Bill, 1967 by Diwan Chaman Lall, M.P.

(iv) Joint Committee - Extension of time for the presentation of the Report

The Constitution (Amendment) Bill, 1967 (Amendment of article 36 by Shri Nath Pai. -

(i) Time extended upto the last day of Third Session.

(ii) Time further extended upto the first day of the Fourth Session.

(v) Joint Committee - Appointment of member:

Chaudhari Randhir Singh appointed to the Joint Committee on the Bill further to amend the Constitution of India vice Shri K. Hanumanthaiya resigned.

(vi) Bill circulated for eliciting opinion thereon:

The Lokpal Bill, 1967, by H.H. Maharaja Pratap Keshari Deo.

(viii) Bill withdrawn:

The Companies (Amendment) Bill, 1967 (Substitution of sections 293A, 324 etc.) by Shri Madhu Limaye.

(viii) Bill under consideration:

The Constitution (Amendment) Bill, 1967 (Amendment of the Eighth Schedule) by Dr. Karni Singh.

4. **CALLING ATTENTION - STATEMENTS MADE/LAID REGARDING NOTICES UNDER RULE 197.**

No.	Subject	Name of Member	Name of Minister Date of Statement
2	3	4	
	Failure of the Central Government to fulfil the promised commitments of foodgrains supply to deficit States resulting in threatened break-down of rationing in West Bengal and serious scarcity conditions in Kerala and other States.	Shri A. K. Gopalan	<u>Shri Annasaheb P. Shinde</u> 14-11-1967
	Prime Minister's message to President Ayub Khan of Pakistan congratulating him on the completion of the Mangla Dam.	Shri Nath Pai	<u>Shrimati Indira Gandhi</u> 15-11-1967
	Strike by the Aircraft Maintenance Engineers of Air-India.	Shri S. Supakar	<u>Dr. Karan Singh</u> 16-11-1967
	Disturbing disclosures about the activities of the C.I.A. in India made in Moscow by an ex-C.I.A. personnel <del>named</del> John Smith, as reported in the Press.	Shri Hem Barua	<u>Shri Y. B. Chavan</u> 20-11-1967
	Strike by Dock Workers in Calcutta.	Shri Madhu Limaye	<u>Shri Jai Sukhlal Hathi</u> 21-11-1967
	Reported statement by the Indian High Commissioner in Canada that many older persons in position of authority in India have lost their effectiveness and should therefore be removed.	Shri R. K. Amin	<u>Shri Bali Ram Bhagat</u> 22-11-1967
	Death of an Indian Sergeant of the International Control Commission in Hanoi due to American bombing.	Shri P. K. Vasudevan Nair	<u>Shri Bali Ram Bhagat</u> 23-11-1967

1	2	3	4
8	Reported Pro-Chinese slogans in Calcutta on the 11th November, 1967 and in Kerala recently,	Shri Hukam Chand Kachwai	<u>Shri Vidya Chara</u> 24-11-1967
9	New Policy of the Government regarding import and distribution of wool,	Shri Madhu Limaye	<u>Shri Dinesh Singh</u> 30-11-1967
10	Large scale smuggling of pulses and other food-grains to China and Pakistan through the eastern borders of India.	Shri Jagannathrao Joshi	<u>Shri Annesahib P.</u> 1-12-1967
11	Reported contract between Soviet news agency Novosti and the Press Information Bureau of the Government of India by which the PIB will circulate Russian publicity material and photographs in India.	Shri Hem Barua	<u>Shri K. K. Shah</u> 4-12-1967
12	Reported Russian interference with the last general elections in India.	Shri D.N. Patodia	<u>Shri Y. B. Chava</u> 7-12-1967
13	Report flight over Pakistan occupied parts of Kashmir by Dr. Kiesinger, Chancellor of the Federal Republic of Germany specially in the light of his statement in Delhi that West Germany was neutral in its attitude towards India and Pakistan.	Shrimati Sushila Rohatgi	<u>Shrimati Indira G.</u> 8-12-1967
14	Reported involvement of C.P.I. (Marxist) in anti-national activities in West Bengal and Kashmir.	Shri Hem Barua	<u>Shri Vidya Chara</u> Shukla 11-12-1967
15	Reported American interference with the last general elections in India.	Shri H.N. Mukerjee	<u>Shri Y. B. Chara</u> 12-12-1967

	2	3	4
6	Arrest of two Ministers of Uttar Pradesh at Delhi on the 12th December, 1967.	Shri Ram Sewak Yadav	<u>Shri Y. B. Chavan</u> 14-12-1967
7	Terms laid down by the Under-ground Nagas for talks with the Prime Minister such as that Mr. Phizo be allowed to return to India and participate in the talks.	Shri George Fernandes	<u>Shri Bali Ram Bhagat</u> 15-12-1967
8	Distribution of posters in Assam saying 'Assam for Assamese'.	Shri Benoy Krishna Daschowdhury	<u>Shri Y. B. Chavan</u> 18-12-1967
9	Payment of increased Dearness Allowance to Central Government employees on recent rise in price index.	Shrimati Tarkeshwari Sinha	<u>Shri Morarji R. Desai</u> 19-12-1967
10	Damage caused to three I.A.C. aircraft due to accident at Dum Dum Airport.	Shri Kameshwar Singh	<u>Dr. Karan Singh</u> 20-12-1967

## 5. DIVISIONS

Number of Divisions held ... .. 35

## 6. FINANCIAL BUSINESS

### A. GENERAL BUDGET

#### (1) Supplementary Demands for Grants (General)

Subject	Presented on	Voted on
Demands for Supplementary Grants in respect of the Budget (General) for 1967-68.	29-11-1967	21-12-1967

## (ii) Demands for Excess Grants

Subject	Presented on	Voted on
*Demands for Excess Grants in respect of the Budget (General) for 1964-65	12-8-1967	21-12-1967

## B. BUDGET IN RESPECT OF UNION TERRITORY OF MANIPUR

## Supplementary Demands for Grants (Manipur)

Subject	Presented on	Voted on
Demands for Supplementary Grants in respect of the Budget (Manipur) for 1967-68.	8-12-1967	21-12-1967

## C. BUDGET IN RESPECT OF STATE OF HARYANA

## Supplementary Demands for Grants (Haryana)

Subject	Presented on	Voted on
Demands for Supplementary Grants in respect of the Budget (Haryana) for 1967-68.	16-12-1967	21-12-1967

\*Discussed together.

## 7. HALF-AN-HOUR DISCUSSIONS UNDER RULE 55

No.	Subject	Name of Member	Date
1.	Mining operations in Jharia	Shri Beni Shanker Sharma	20-11-1967
2.	Cease-fire in Nagaland.	Shri N.P.C. Naidu	24-11-1967
3.	Shiva Sena.	Shri R. Umanath	27-11-1967
4.	Grant of dearness allowance to Central Government pensioners.	Shri George Fernandes	29-11-1967
5.	Detention of Sheikh Abdullah.	Shri A. K. Gopalan	1-12-1967
6.	Mahajan Commission Report.	Shri Nath Pai	6-12-1967
7.	Release of Emergency Commissioned Officers.	Dr. Karni Singh	8-12-1967
8.	Sugar Policy.	Shri S.S. Kothari	11-12-1967
9.	Fourth Five Year Plan	Shri Shri Chand Goyal	13-12-1967
10.	'Untold Story' by Lt. Gen. Kaul.	Shri Kanwar Lal Gupta	15-12-1967
11.	Supply of river waters to West Pakistan.	Shri Bal Raj Madhok	18-12-1967
12.	Common Civil Code.	Shri Prakash Vir Shastri	21-12-1967
13.	Ex-I.N.A. Personnel.	Shri Samar Guha	22-12-1967

## 8. DISCUSSION ON MATTERS OF URGENT PUBLIC IMPORTANCE UNDER RULE 193

No.	Subject	Name of Member	Date of Discussion
1.	Relief to and rehabilitation of people affected on account of a heavy cyclone in some	Shri Surendranath Dwivedy	16-11-1967

S1.No.	Subject	Name of Member	Date of Discussion
2.	Law and order situation in Delhi.	Shri Kanwar Lal Gupta	5-12-1967
3.	Extensive damage caused by the recent earthquakes in Western India.	Shri S.M. Joshi	21-12-1967

## 9. MEMBERS

\*  
(i) Oath or affirmation

S1.No.	Name	Constituency	State	Language of oath/affirmation	Date
1.	Shri Rupnath Brahma	Kokrajhar	Assam	English (oath)	13-11-67
2.	Shri Murasoli Maran	Madras (South)	Madras	Tamil (affirmation)	23-11-67

(ii) Leave granted

S1.No.	Name of Member	Period for which leave granted
1.	Shrimati Uma Roy	19-6-1967 to 12-8-1967
2.	Maharani Vijayamala Rajaram Chhatrapati Bhonsale	3-7-1967 to 11-8-1967 and 13-11-67 to 1-12-1967
3.	Shri Viren Shah	29-6-1967 to 4-8-1967 and 13-11-1967 to 1-12-1967
4.	Shri Surendra Kumar Tapuriah	13-11-1967 to 30-11-1967
5.	Shri Abdul Ghani Dar	13-11-1967 to 15-12-1967
6.	Shri P. Ganga Reddy	25-7-1967 to 12-8-1967 and 13-11-1967 to 8-12-1967



## MOTIONS

(i) Motion of No-confidence in the Council of Ministers :

Subject	Under rule	Member	Date on which leave of the House was asked for	Whether leave was granted by the House	Date of Discussion.	Decision of the House
No-confidence in Council of Ministers.	198	Shri Madhu Limaye	22-11-1967	Leave granted	22-11-67 23-11-67 24-11-67	Negatived.

(ii) Motions: ✓

Brief Subject	Under rule	Member	Date of discussion	Decision of the House
2	3	4	5	6
Report of the Education Commission, 1964-66.	191	Dr. Triguna Sen	14.11.67 15.11.67 20.11.67 21.11.67 22.11.67 6.12.67	Adopted
Report of the Committee of Members of Parliament on Education (1967) - National Policy on Education.	191	Dr. Triguna Sen	14.11.67 15.11.67 20.11.67 21.11.67 22.11.67 6.12.67	Adopted

discussed together.

1	2	3	4	5	6
3.	Use of institution of Governors of States as agent of party in power at the Centre.	191	Shri Nath Pai	15.11.67 16.11.67	No
£ 4.	Non-rejection of the report of the Governor of Haryana to the President recommending the issue of Proclamation.	191	Shri Atal Bihari Vajpayee	21.11.67	No
* 5.	Areas of divergence between the Public Accounts Committee and the Government as revealed, among others, in the 5th Report of Public Accounts Committee in regard to failure to recover surcharge from M/S Amichand Pyarelal.	342	Shri Madhu Limaye	28.11.67	
6.	Areas of divergence between the Public Accounts Committee and the Government as revealed, among others, in the 4th Report of the Public Accounts Committee regarding purchase of defective tyres by the Army.	342	Shri Madhu Limaye.	28.11.67	
7.	Food situation in the country.	342	Shri Annasahib P. Shinde	29.11.67 30.11.67 4.12.67 5.12.67 6.12.67	
8.	Situation arising out of the serious threat to national security posed by the recent influx of Pakistani infiltration into Kashmir.	342	Shri Prakash Vir Shastri	30.11.67	
£	Discussed together with Statutory Resolution approving the Proclamation issued under article 356 of the Constitution in relation to the State of Haryana.				
*	Discussed together.				

	3	4	5	6
Decision of the Governor of West Bengal	191	Shri H. N. Mukerjee	1-12-1967 4-12-1967	Negatived
Approval of the statement made by the Home Minister regarding situation in West Bengal.	191	Shri Y. B. Chavan	1-12-1967 4-12-1967	Adopted
Flood situation in the country.	191	Shri Kanwar Lal Gupta	21-12-1967	Adopted
International situation.	342	Shrimati Indira Gandhi	22-12-1967 23-12-1967	Substitute Motion, as amended, adopted.
Imposition of President's rule in West Bengal.	191	Shri P. Ramamurti	22-12-1967	Negatived
Fourth Report of the Committee of Privileges.	315	Shri Shri Chand Goyal	23-12-1967	Adopted

(iii) Motion for modification of Statutory Rules and Regulations laid on the Table:

Brief subject	Under rule	Member	Date of discussion	Decision of the House
Modification of the Paradip Port Act (Procedure at Board Meetings) Rules, 1967.	235	Shri Srinibas Mishra	20-12-1967	Discussion not concluded.

## 11. OBITUARY REFERENCES

a. Name and particulars of Membership	Date of Death	Date on which reference made
2	3	4
Shri M. K. Shivnanajappa, sitting member of Lok Sabha.	2-9-1967	13-11-1967

cluded together.

1	2	3	4
2.	Dr. Ram Manohar Lohia, sitting member of Lok Sabha.	12-10-1967	13-11-1967
3.	Shri G.D. Patil, sitting member of Lok Sabha.	1-11-1967	13-11-1967
4.	Shri H.P. Chatterjee, sitting member of Lok Sabha.	11-11-1967	13-11-1967
5.	Dr. K.B. Menon, member of the Second Lok Sabha.	6-9-1967	13-11-1967
6.	Shri Bhausaheb Raosaheb Mahagaonkar, member of the Second Lok Sabha.	18-10-1967	13-11-1967
7.	Shri Udai Shanker Dube, member of the First Lok Sabha.	25-10-1967	13-11-1967
8.	Pandit Bhagwati Charan Shukla, member of the First Lok Sabha.	30-11-1967	13-11-1967
9.	Pandit Nilkantha Das, member of the Central Legislative Assembly.	6-11-1967	13-11-1967
10.	Master Tara Singh. (The Sikh Leader)	22-11-1967	23-11-1967
11.	Shri Senapati Bapat (Freedom fighter of Maharashtra)	22-11-1967	23-11-1967
12.	Shri M.M. Haq, member of the Third Lok Sabha.	4-12-1967	8-12-1967
13.	Shri Krishan Chandra Sharma, member of the Constituent Assembly of India, Provisional Parliament, First Lok Sabha, Second Lok Sabha and the Third Lok Sabha.	9-12-1967	11-12-1967

## 12. PAPERS LAID ON THE TABLE

(i) By Government	454
(ii) By Private Member	1

## PETITIONS

Presented by Members ..

2

## 14. QUESTIONS OF PRIVILEGE

Brief Subject	Name of Member	Date on which motion moved/discussed	Decision of the House
Throwing of pamphlets by one Shri Indra Deo Singh from the Visitors' Gallery on the Floor of the House.	Dr. Ram Subhag Singh	15-12-1967	Offender was sentenced by the House to one day's simple imprisonment and lodged till 6 P.M. on the 16th December, 1967 in Tihar Jail, Delhi.
Breaking of glass panes of lobby door by Shri N. Sreekantan Nair, M.P. when he could not go out during a Division.	Shri Madhu Limaye	18-12-1967 and 19-12-1967	Matter was dropped when Shri Madhu Limaye withdrew his motion of privilege and Shri N. Sreekantan Nair stated that he had no intention of showing any disrespect to the Speaker or the House.

## 15. QUESTIONS ANSWERED

(i) Starred	..	..	145
Unstarred	..	**	5494
Short Notice	..	..	18
Under Rule 40	..	..	1

## 16. RESOLUTIONS

### (i) Government Resolution:

Subject	Name of Minister	Date of discussion	Decision of the
* Official Languages	Shri Y. B. Chavan	7-12-1967	Adopted amended
		8-12-1967	
		11-12-1967	
		12-12-1967	
		13-12-1967	
		16-12-1967	

\* Discussed together with motion for consideration of the Official Languages (Amendment) Bill, 1967.

### (ii) Statutory Resolution:

Subject	Article of Constitution	Member	Date of discussion.	Decision of House
** Approval of the Proclamation issued by the President in relation to the State of Haryana.	356	Shri Y. B. Chavan	21-11-1967	Adopted

\*\* Discussed together with motion by Shri Atal Bihari Vajpayee regarding non-rejection of the report of the Governor of Haryana to the President recommending the issue of a proclamation.

## (iii) Private Members' Resolutions:

No.	Subject	Member	Date of discussion	Decision of the House
1.	Crossing of the floor by legislators.	Shri P. Venkata-subbiah	11-8-1967 (Second Session) 24-11-1967 8-12-1967	Adopted, as amended.
2.	Implementation of Sahibinadi scheme.	Shri Gajraj Singh Rao	8-12-1967 22-12-1967	Adopted.
3.	Wage Board for Bidi Industry.	Shri Ram Singh Ayarwal	22-12-1967	Withdrawn
4.	Defence needs of India.	Major Ranjeet Singh	22-12-1967	Discussion not concluded.

## 17. STATEMENTS BY MINISTERS

No.	Subject	Name of Minister	Date
	2	3	4
	Reported statement made by the Deputy Prime Minister about two Chinas.	Shrimati Indira Gandhi	15-11-1967
	Correcting the answer given on the 8th August, 1967, to a supplementary by Shri Kanwar Lal Gupta on Starred Question No. 1649 regarding Sub-ways in Delhi.	Shri Bhakt Darshan	15-11-1967
	Prime Minister's recent tours abroad.	Shrimati Indira Gandhi	16-11-1967
	Government business for the week commencing the 20th November, 1967.	Dr. Ram Subhag Singh	16-11-1967

Statement was laid on the Table.

1	2	3	4
5.	Decision of the U.K. Government to devalue the pound sterling.	Shri Morarji R. Desai	20-11-1967
*6.	Deputy Prime Minister's recent visits abroad.	Shri Morarji R. Desai	23-11-1967
7.	Government business for the week commencing the 27th November, 1967.	Dr. Ram Subhag Singh	24-11-1967
8.	Independence of the People's Republic of South Yemen.	Shrimati Indira Gandhi	30-11-1967
✓ 9.	Situation in West Bengal.	Shri Y. B. Chavan	30-11-1967
10.	Government business for the week commencing the 4th December, 1967.	Dr. Ram Subhag Singh	1-12-1967
11.	Change in the order of Government business for the 6th December, 1967.	Dr. Ram Subhag Singh	5-12-1967
*12.	Fourth Five Year Plan and allied matters.	Shrimati Indira Gandhi	6-12-1967
13.	Correcting the answer given on the 30th November, 1967 to a supplementary by Shri Atal Bihari Vajpayee on Starred Question No. 366 regarding Bonus for Employees of Ashoka Hotel.	Sardar Iqbal Singh	7-12-1967
14.	Government business for the week commencing the 11th December, 1967.	Dr. Ram Subhag Singh	8-12-1967
*15.	Situation arising out of the agitation in Delhi over the Official Languages (Amendment) Bill.	Shri Vidya Charan Shukla	11-12-1967
*16.	Tuticorin Harbour Project.	Dr. V.K.R.V. Rao	12-12-1967
17.	Earthquake in Western Region of India.	Shrimati Indira Gandhi	12-12-1967

\*Statements were laid on the Table.



2	3	4
Damage to Koyanagar and Project due to earth-quake on the 11th December, 1967.	Dr. K. L. Rao	13-12-1967
Social Control of Banks.	Shri Morarji R. Desai	14-12-1967
Government business for the week commencing the 18th December, 1967.	Dr. Ram Subhag Singh	16-12-1967
Revision of Pay Scales of Delhi School teachers.	Shri Bhagwat Jha Azad	21-12-1967
Tragic disappearance of Mr. Harold Holt, Prime Minister of Australia.	Shrimati Indira Gandhi	21-12-1967
Social Control over general insurance.	Shri Morarji R. Desai	22-12-1967
Action taken on the points made by the Members of Parliament during the last Railway Budget discussion.	Shri Parimal Ghosh	22-12-1967
Mangalore Harbour Project.	Dr. V. K. R. V. Rao	22-12-1967
Correcting the answer given on the 15th December, 1967 to a supplementary by Shri S. S. Kothari on Starred Question No. 693 regarding construction work of Bokaro Steel Plant.	Dr. M. Channa Reddy	22-12-1967
Communal harmony in the country.	Shrimati Indira Gandhi	22-12-1967
Decision of the Government to regulate distribution of Cement in the country.	Shri K. V. Raghunatha Reddy	23-12-1967

ements were laid on the Table.

## 18. STATEMENTS UNDER DIRECTION 115

Sl.No.	Subject	Member who raised the matter	Minister who replied.	Date
1.	Information given by the Minister of State for Food and Agriculture on the 14th November, 1967 regarding rice supply to Kerala.	Shri P.K. Vasudevan Nair.	Shri Annasahib P. Shinde.	5-12-67
2.	Information given by the Minister of Information and Broadcasting on the 4th December, 1967 about contract between the Soviet news agency Novosti and the Press Information Bureau of the Government of India.	Shri D.N. Patodia	Shri K.K. Shah	20-12-67

## 19. PERSONAL EXPLANATIONS UNDER RULE 357

Sl.No.	Subject	Minister/Member who made the personal explanation	Date
1.	Certain statement about him made by Shri Madhu Limaye on the 15th November, 1967.	Shri Bindhyeshwari Prasad Mandal	16-11-67
2.	Reported involvement of C.P.I. (Marxist) in anti-national activities in West Bengal and Kashmir.	Shri P. Ramamurti	13-12-67
3.	Certain statement about Swatantra Party made on the 12th December, 1967 during proceedings on Calling Attention regarding American Interference with the last general elections in India.	Shri M.R. Masani	14-12-67

## 20. MATTER UNDER RULE 377

No.	Subject	Member who raised the matter.	Date
1.	Imposition of President's rule in the State of Haryana.	Shri Atal Bihari Vajpayee	21-11-1967